

NATIONAL COMPANY LAW APPELLAE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.87 OF 2019

IN THE MATTER OF:

K. Inbalathan

Appellant

Vs.

Ver Terra Products India Pvt Ltd & Ors

Respondent

Mr. Gautham Shivshankar, Advocate for appellant.
None for Respondent.

ORDER

19.09.2019- Learned counsel for appellant submits that Respondent No.1 company has been struck off from the register of companies. In view of this development this appeal no more survives for consideration. The same is **dismissed** with liberty to appellant to get the appeal restored/revived in case the Respondent company is restored because of any judicial process.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn